

[English]

Shifting of Accommodation

2829. SHRI KASHI RAM RANA :
SHRI VIJAY HARISHCHANDRA PATEL :

Will the PRIME MINISTER be pleased to state the details of action taken by the Government for shifting of Government accommodation granted to various persons for security reasons after the revised guidelines issued by the Government on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : After the issue of the guidelines dated the 10th October, 1996, the cases of persons allotted Government accommodation on security grounds are under review. The Ministry of Home Affairs is considering the cases of the protectees in the light of fresh threat assessment in their cases.

Demand and Supply of Power in Gujarat

2830. SHRI VIJAY HARISHCHANDRA PATEL : Will the PRIME MINISTER be pleased to state :

(a) the expected requirement of power in Gujarat during the Eight Five Year Plan;

(b) whether the achievement was far below the requirements of the State;

(c) the target fixed for power generation in the State during the Ninth Five Year Plan;

(d) whether adequate financial allocation has been made to achieve the target; and

(e) if not, the reasons therefor and the steps proposed by the Government to meet the power shortage in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) The anticipated power supply position in Gujarat for the year 1996-97 (terminal year of 8th Plan) and actual power supply position in Gujarat from April-January, 1997 is given below :

(Figures in MU net)

	Anticipated 1996-97	Actual April, 96-Jan., 97
Requirement	41140	31460
Availability	34223	28922
Shortage	6917	2538
% Shortage	16.8	8.1

(c) and (d) The Ninth Five Year Plan has not been finalised.

(e) Various measures being taken to improve the availability of power in Gujarat include expediting the commissioning of new generating capacity, maximising the generation from existing capacity, implementation of Renovation and Modernisation programme, reduction in T and D losses, effective load management and energy conservation measures, arranging of power from neighbouring States/System and encouraging Private Sector participation in power generation etc.

Tourist Inflow in J and K

2831. SHRI NITISH BHARADWAJ : Will the PRIME MINISTER be pleased to state :

(a) whether tourists' inflow in J and K has begun;

(b) if so, the details thereof; and

(c) the extent of loss in terms of foreign exchange that country has suffered on account of decline in tourists' inflow?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Yearwise details of the foreign tourists who visited Jammu and Kashmir State during the last three years are as under :

Year	Kashmir Valley	Ladakh	Total
1994	9014	15369	24683
1995	8198	12391	20589
1996	9592	13036	22628

(c) As far as foreign exchange is concerned, Statewise figures are not maintained. As regards foreign exchange earning in the country as a whole, the information is as under :

Year	Foreign tourist arrivals	Estimated Foreign Exchange earnings (Rs. in crores)
1994	1886433	7103.53
1995	2123683	8640.02
1996	2287860	10061.36

Hindustan Petroleum Corporation Limited

2832. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether HPCL has appointed Arthur Andersen, international consultant for its restructuring exercise;

(b) the areas where the study has been conducted by this team;